## List of creditors

Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Keep in Touch Clothing Private Limited

Date of commencement of CIRP: 28th July, 2023 List of creditors as on: 30th August, 2023

Sl.	Category of Creditor	Summary of c	laims received	Summary of cla	aims admitted	Amount of	Amount of	Amount of	Details in	Remark s, if any
No.		No of Claims	Amount of claim received (INR)	No of Claims	Amount of claim admitted (INR)	contingent claim	claims not admitted (INR)	claim under verification (INR)	annexures	
1	Secured financial creditors belonging to any class of creditors	1	14,60,65,375	1	14,60,65,375	-	-	-	Annexure I	
2	Unsecured Financial creditors belonging to any class of creditors	1	28,36,136	1	1	-	-	28,36,135	Annexure II	
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	NA	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	. NA	
5	Operational Creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	. NA	
6	Operational Creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	. NA	
7	Operational Creditors (Government Dues)	NA	NA	NA	NA	NA	NA	NA	. NA	
8	Operational Creditors (other than Workmen and Employees and Governement Dues)	2	1,91,47,942	2	1	-	-	1,91,47,941	Annexure III	
9	Other creditors, if any (other than financial creditors and operational creditors)	NA	NA NA	NA	NA	NA	NA	NA	NA	
	1	/ 4/2	16,80,49,453	4	14,60,65,377	-	-	2,19,84,076		

Brijesh Singh Bhadauriya)

Interim Resolution Professional

**Keep in Touch Clothing Private Limited** 

Registration Number: IBBI/IPA-002/IP-N01045/2020-2021/13385

INSOLVENCY PROFESSIONAL

Email For Correspondence-cirp.kitcpl@gmail.com

Email: Registered With IBBI- bsb@bsbandassociates.in

Name of the corporate debtor: Keep in Touch Clothing Private Limited

Date of commencement of CIRP: 28th July, 2023 List of creditors as on: 30th August, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	List of secured manicial creditors (other than manicial creditors belonging to any class of creditors)													
Sl.	Name of creditor	Details of clai	im received		Deta	ils of claim a	dmitted	Amount of		Amount of	Amount of	Remark		
No.		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest		Whether related party?		of contingen t claim	any mutual	claim not admitted (INR)	claim under verification (INR)	s, if any
1	Union Bank of India	21-08-2023	14,60,65,375	14,60,65,375	Financial	Yes	Yes	No	100.00%	No	-	-	-	
			BHADA	URI	Creditors									
		/	1460,65,375	460,65,375							-	-	-	

(Brijesh Singh Bhadauriya) Interim Resolution Professional

Keep in Touch Clothing Private Limited

Registration Number: IBBI/IPA-002/IP-N01045/2020-2021/13385

INSOLVENCY PROFESSIONAL

NO1045/201

Email For Correspondence-cirp.kitcpl@gmail.com Email: Registered With IBBI- bsb@bsbandassociates.in

Name of the corporate debtor: Keep in Touch Clothing Private Limited

Date of commencement of CIRP: 28th July, 2023
List of creditors as on: 30th August, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	East of unsecured inflancial electrons (other than inflancial electrons belonging to any class of electrons)													
Sl.	Name of creditor	Details of c	laim received	Details of claim admitted							Amount   Amount of		Amount of	Remar
No.		Date of	Amount	Amount of	Nature of	Amount	Amount	Whethe	% voting	of	any mutual	of claim	claim	ks, if
		receipt	claimed	claim	claim	covered	covered	r	share in	continge	dues, that	not	under	any
			(INR)	admitted		by	by	related	CoC	nt claim	may be	admitted	verification	
				(INR)		security	guarante	party?			set-off	(INR)	(INR)	
						interest	e							
											(INR)			
1	Noble Co-operative	10-08-2023	28,36,136	1	Financial	No	No	No	0.00%	No	-	-	28,36,135	Claim
	Bank Limited				Creditors									under
			THAT	)A(										verificaitio
	,	/	8.800	NOR!										n
	/.	my ~	28,36,136	7 1								-	28,36,135	
	. ~ ~	, ,	₩ INSOLV	ENCY 1 V2 1				•						<b>'</b>

(Brijesh Singh Bhadauriya) Interim Resolution Professional

**Keep in Touch Clothing Private Limited** 

Registration Number: IBBI/IPA-002/IP-N01045/2020-2021/13385

**PROFESSIONAL** 

DENA-NO1045/20

Email For Correspondence-cirp.kitcpl@gmail.com Email: Registered With IBBI- bsb@bsbandassociates.in

Name of the corporate debtor: Keep in Touch Clothing Private Limited

Date of commencement of CIRP: 28th July, 2023 List of creditors as on: 30th August, 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

		Details of claim received			Detai	ls of claim	admitted	l			Amount			
Sl. No.			Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	covered	by guara	Whethe r related party?	voting	Amount of contin- gent claim	of any	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
1	Udaivir Singh (Prop. D.M. Lining & Fabrics)	23-08-2023	16,42,801	1	Operational Creditor	No	No	No	Nil	Nil	Nil	-	, ,	Claim under verification
2	Kripath Leather Private Limited	24-08-2023	1,75,05,141	-	Operational Creditor	Nil	Nil	No	Nil	Nil	Nil	-		Claim under verification
			1,91,47,942	1								-	1,91,47,941	

(Brijesh Singh Bhadauriya)

(Brijesh Singh Bhadauriya)
Interim Resolution Professional

**Keep in Touch Clothing Private Limited** 

Registration Number: IBBI/IPA-002/IP-N01045/2020-2021/13385

INSOLVENCY PROFESSIONAL

NO1045/201

Email For Correspondence-cirp.kitcpl@gmail.com Email: Registered With IBBI- bsb@bsbandassociates.in